

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)
IN
ORIGINAL APPLICATION NO. 237 OF 2017 (SZ)**

**ACTION TAKEN REPORT SUBMITTED BY THE ENVIRONMENT (A)
DEPARTMENT**

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Dated at Chennai on this the 17th day of February, 2022.

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

Action Taken by Government of Kerala regarding rejuvenation of Konnothupuzha River based on the orders of Hon'ble NGT in OA 237/2017

The river "Konnothupuzha" runs in North-South direction passing through the areas comprising Udayamperoor, Amballoor, Mulamthuruthy, Chottanikkara Grama Panchayath and Tripunithura Municipality in Ernakulam District. The total length of this river is 17 Km starting from Vettuvelikkadavu at Irumpanam and ends at Puthenkavu in Udayamperoor. North end starts from Chambakkara canal and in South it discharges into the Vembanadu back water through Poothotta Kayal. The river water is mainly used for irrigation, fishing etc. The river is facing high pollution problems due to disposal of untreated sewages, septages, stagnation etc. The major sources of pollution to river are due to the discharge of domestic sewage from apartments/houses/hotels etc. There is no major effluent generating industries located at the banks of river. The small industries such as car wash units, service station etc are identified by Kerala State Pollution Control Board.

The Hon'ble Tribunal while considering the case pointed out that

"there is an imminent necessity to rejuvenate Konnothupuzha and make it pollution free with free flow of water and a joint effort will have to be taken by all stakeholders which the local bodies alone cannot undertake and the State Machineries will have to be involved for proper preparation of action plan and effective coordination of various departments, whose expertise is required for generating common fund and expertise to effectively execute the same. So, under these circumstances, we feel it appropriate to appoint a joint committee comprising of (1) District Collector, Ernakulam (2) State Pollution Control Board (3) Public Works Department (Irrigation, Bridge and Roads) (4) Secretary, District Panchayat, Ernakulam (5) Commissioners of the respective Municipalities and Executive Officers of the respective Grama Panchayat, Secretary of the Municipalities and Grama Panchayats through which the river passes and is being polluted to look into the matter and come with a proper action plan with specific time line to abate the pollution in the Konnothupuzha river"

As per the direction of the Hon'ble NGT, the State Government in its order under G.O.(Rt) No.817/2020/LSGD dated 03.05.2020 has constituted a Joint Committee with District Collector, Ernakulam as



Chairman and the District level Officers of the Departments and the Secretaries of the Municipalities and Grama Panchayats through which the river passes as the members. The following responsibilities are assigned to KSPCB

- To monitor water quality in different reaches of the river to identify the polluting sources
- to monitor regularly the quality of effluent discharge to the river from various agencies/firms and to monitor the availability and proper working of STPs.
- To periodically monitor the river water quality.

Action taken to identify the pollution sources and check water quality

The Kerala State Pollution Control Board has initiated the first action for the river rejuvenation which is to assess the water quality of river before the rejuvenation works so as to verify the improvements in the water quality. Board had conducted two sets of monitoring in the Konothupuzha river. The first set of monitoring conducted on 26.06.2020 and second set of monitoring conducted on 28.06.2021. The analysis report of the samples shows that the river is contaminated with organic wastes and coliforms. The analysis reports of the samples taken on 28.06.2021 is enclosed herewith and marked as **Annexure- 1**. The analysis reports show river is polluted with high organic loading. The BOD level in the river is above 4mg/lit and also high coliform content is noted in the river which indicates the sewage contamination. The major problems are discharge of sewage into the river and also restriction of flow due to thick growth of water hayacinth. The restriction of flow causing "*Eutrophication*" in river. The prevention of disposal of solid wastes, discharge of untreated sewage and ensuring minimum environment flow in the river will improve the water quality. The next set of monitoring is scheduled in December 2021.

Based on the analysis reports, the polluted stretches where prime importance for rejuvenation of river is required were identified and direction was given to the Local body, Thripunithura Municipality to take immediate action to find out the polluting sources and close all the illegal outlets so as to improve the water quality.

The Hon'ble NGT while disposing the case in OA 673/2018



dated 22.02.2021(case related to rejuvenation of polluted stretches) had directed the states that

"The process of rejuvenation of rivers need not be confined to only 351 stretches but may be applicable to all small, medium and big polluted rivers, including those dried up"

Although, the river is not included in OA 673/2018, the Kerala State Pollution Control Board had approached the river restoration work of "Konothupuzha River" as done in the rejuvenation of polluted stretches in OA 673/2018. The "Concept and Plan" framed by CPCB for rejuvenating polluted stretches is being followed for the rejuvenation of "Konothupuzha River" also. Based on the analysis reports, Board had identified the river polluted stretches as the average BOD is above 3 mg/lit and can be considered as "Priority V". The identified stretches were informed to the "Thripunithura Municipality" who is the major party in the River Konothupuzha Rejuvenation. The Direction issued to the Thripunithura Municipality is enclosed herewith and marked as **Annexure-2**.

Kerala State Pollution Control Board is conducting various inspections to identify the sources of pollution. The details are given below.

Sl no.	Name of the Establishment	Action taken on 25.06.2021	Action taken on 08.09.2021	Present Status
1	Choice paradise apartments, Thripunithura	Time allotted for revamping of existing of STP. Time completed on 31.07.2021.	Inspection conducted 06.09.2021 STP revamping almost completed. Installation of filtration system pending. Reported to be completed within one week.	The STP is functional
2	Star Homes Annex Apartment, Thripunithura	Direction issued and also Letter issued to Thripunithura Municipality to furnish details of occupier for taking legal action against the builder.	Show cause notice issued	

3	Valy heights Apartments, Thripunithura	Notice issued due to the improper working of STP and operating without valid consent to operate	Show cause notice issued	
4	Service station at Thripunithura, Owned by Karthikeyan MN	Letter issued due to the unauthorized functioning of the unit	Closure Direction issued	Closure Direction issued
5	CAR WASH, 12/76-E Refinery Road, Nadama, Thripunithura-682 309	Letter issued due to the unauthorized functioning of the unit	Closure Intention Notice issued	Closure Direction issued on 23.10.2021
6	Asset City Bay Owners Association Hill Palace Road Chathari, Tripunithura. P.O Ennakulam-682 301	Letter issued due to the unauthorized functioning of the unit	Show cause notice issued	

The last inspections were done on 23.10.2021. As per the inspections, Board had issued directions to following units also.

Sl No	Name of the Establishment	Action taken on 23.10.2021	Present Status
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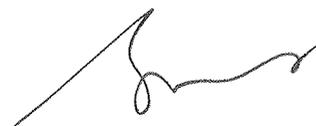


1	Taluk Head Quarter s Hospital, Thripunit hura	The hospital situated at the bank of Andhakara T hodu (thodu joining the Konothupuzha). The Hos pital has not obtained B oard's consent and not h aving STP.	Direction issued on 25.10.2021 to obtain Board's consent.
2	Thripunithura Marke t	Board inspected the mar ket and found that the n o proper solid waste/liqui id waste management sy stems adopted. The was te water including slaug hter house effluent is se en discharged to the ne arby drain reaching And hakarathodu which joins Konothupuzha	Direction Issued to the Secretary, Thripun ithura Municipality on 29.10.2021.
3	Apartment owned b y M/s Archives Vice nza Owners Association, Thripun ithura	The residential project operating without Board's consent.	Direction issued to the unit to obtain Board's consent.
4	Medical trust Institu te of Medical Scienc es, Irumpnam Erna kulam	It's an educational buildi ng having clinics, laborat ories etc operating witho ut consent of the Board	Directed them to obtai n Board's consent incl uding authorization un der bio medical rules.

The Chairman of Joint Committee, District Collector is continuously reviewing the actions taken by the departments to rejuvenate the river.

As per the Joint Committee direction, the LSGDs shall

- Identify and restrict the polluting sources directly to the river and indirectly through its sub drains/streams.
- To penalize the defaulters
- To deposit fund to the Survey department for conducting boundary demarcation of the river



- To implement projects for waste management so as to prevent dumping of solid wastes and discharge of untreated effluents thereby contaminating the water sources

The river is passing through 5 local bodies, Thripunitura Municipality, Chottanikkara, Mulamthuruthy, Amballur and Udayamperoor Grama Panchayaths.

Thripunithura Municipality

The major part of the river passes through the Thripunithura Municipality. As per the river monitoring results, it is noted that the river stretch passing through the Municipal area is highly contaminated with organic loading. Board had directed the Municipality to take immediate action to find out all the sources and close the illegal outlet. Also, Board had issued directions to the Municipality for adopting proper solid waste management systems.

Thrippunithura Municipality comprises of 49 wards and the total no of households are 25690. The total quantity of waste generated is about 28.5 tonnes. The biological waste collected per day is 4 tonnes/day. The Municipality has no facility for treating biodegradable wastes. The Municipality is disposing their biodegradable waste at Brahmapuram waste processing plant. The Municipality has one MCF and disposing the plastic waste through M/s Eco green. The Board has given direction to the unit for submitting the application for authorization. The Board had issued notice for levying the environmental compensation on non-compliance of solid waste management rules, 2016. Incidents are also noted on the illegal dumping of the solid wastes in the municipal premises and directions are being given to the Secretary in this regard. Board had issued letter on the illegal dumping of solid waste on 04.05.2021. Direction is issued to the Secretary, Thripunithura Municipality to report the status of implementation of the Solid Wastes Management Rules and also action taken to prevent Konothupuzha river pollution. The Board had already issued notice to levy the Environment compensation from the Municipality.

In compliance to the NGT Orders and the direction of KSPCB, the Thripunithura Municipality has started door to door collection of both biodegradable and non biodegradable wastes as contemplated under R.17 of the Solid Waste management Rules, 2016. The Source level



processing of segregated biodegradable waste is promoted in house hold level including residential flats by promoting bio-bins. However it is inevitable to collect about 30% of the biodegradable waste generated from source level due to lack of availability of sufficient land for these households and institutions.

The "HARITHA KARMA SENA" members are engaged for the collections of segregated biodegradable and non biodegradable waste from the source level. The municipality has 49 wards and engaged 2 persons in each wards for the said purpose. The segregated biodegradable waste so collected is processed at Bhrahmapuram plant maintained by the Kochi Municipal Corporation by giving tipping charges at the rate of Rs.1740/ton. A minor part of the same is processed at the aerobic compost unit functioning at Anaparambu in ward no.41.

The municipality established another aerobic compost unit (Thumburmuzhi Model) at Taluk Hospital compound and is also planning to establish more decentralized mini aerobic compost units in different areas with the local level managerial support of the residential welfare associations.

In respect to the non biodegradable waste, the municipality is collecting dry waste other than napkins and diapers from all households and other establishments through "HARITHA KARMA SENA" in a weekly basis and the same dry waste is temporarily stored at the MCF facility at the building near the market complex. Also a mini material collection facility is functioning at Taluk Hospital complex. The non biodegradable waste are collected separately, stored and handed over to "Eco-Green Kerala Limited" a Government approved agency for scientific recycling and reuse purpose. As per rule 17(3) of the Solid Waste Management Rules 2016, "Manufacturers or brand owners or making companies of sanitary napkins and diapers shall explore the possibility of using all recyclable materials in their products or they shall provide a pouch or wrapper for disposal of each napkin or diapers along with the packets of their sanitary products". At present no collection or disposal of sanitary napkins and diapers is carried on by the Thripunithura municipality. However a scientific proposal for the treatment of sanitary napkins and diapers submitted by the "EN Cleaners" a facility management company having Udyam registration No. Udyam KL-12-00026081 in



collaboration with Kerala Enviro Infrastructure Limited (KEIL), submitted a proposal with a specific plan on 20.09.2021 to collect the sanitary waste from the individual households and handing over to KEIL for bio-medical incineration.

Sanitary napkins and diapers are commonly used sanitary products by the households, thus a scientific disposal is necessary. In this circumstance the municipality has initiated discussion with the KEIL for formal approval and providing Non Objection Certificate for the said facility. A joint committee is constituted to study and to initiate steps in order to mitigate pollution caused to Konothupuzha which runs through different Local Government Institution including the Thripunithura Municipality. In compliance with the directions of this Honorable Tribunal, the municipality has convened a meeting of concerned departments on 06.03.2020 and decided to initiate stringent measures against pollution of water body. A field study for identifying the establishments having not installed waste and sewage treatment plants was conducted and identified 45 establishments and issued notice to those establishments to comply with the standards specified by the Kerala State Pollution Control Board and to install onsite sewage and waste treatment plants. As a result of the notice issued and constant followup many institutions and establishments have installed ETP / STP facilities at the premises and stopped discharge of untreated waste water to the drains and river. Further follow up actions are taken by the municipality for ensuring waste water treatment facility in all establishments and to curtail discharge of polluted water into the drains and rivers is monitored by the municipality.

The municipality has prepared a detailed project for the installation of surveillance camera across various hotspot locations near Konothupuzha River in order to detect the offenders who dump waste and other contaminants into the river. The District Planning Committee has approved the said project with an outlay of Rs.5 lakhs and the implementation steps are initiated.

The municipality has taken serious steps to identify and evict the encroachments in the Konothupuzha River. A survey was conducted and as per the report from Tahasildar, Kanayannoor a field level visit was initiated and during the visit almost 21 cases of encroachments were spotted. In the identified encroachment there are 10 buildings involved and out of which 7 are residential houses. Retaining walls for the protection of river embankments



and nearby properties is to be ensured as a part of this eviction drive. In order to accomplish the eviction drive and protection of river embankments, a joint effort by the district administration and irrigation department is essential. The municipality had prepared a draft estimate for the eviction drive which amounts to about 50 lakhs and reported it to district collector and to the Government. The municipality issued letter to the Tahasildar, Kanayannur Taluk office requesting to depute an officer not below the rank of Deputy Tahasildar for conducting enquiry proceedings before eviction as per section 12 of Kerala Land Conservancy Act 1957.

A similar letter was issued to the concerned village officers of Nadama, Thekkumbagom and Thiruvankulam villages to prepare and produce plotted sketch and mahazar report of the identified encroachments and valuations of the structures and buildings in the identified encroachments as per forum No.A , Rule 4 of the Kerala Conservancy Act 1957 and Kerala land conservancy rules 1958. Further proceedings for evictions as per land conservancy act can be initiated only after receiving the above mentioned reports and enquiry proceedings. A committee consisting of the representatives of various departments, Administration and LSGs has to be constituted for considering the redressal of grievances and objections of the respective identified encroachers to effectively evict the encroachments.

Chottanikkara Panchayath

Chottanikkara Panchayat is doing earnest efforts to reduce the bio-degradable waste and non bio-degradable waste. The Panchayat comprises of 14 wards, population is 22656, number of households 9767 with 28 Haritha Karma Sena members engaged for collecting non biodegradable wastes and segregated in MCF which is given to Clean Kerala Company for disposal. Wet waste is disposed only through decentralized disposal facilities such as bio bins, compost etc. Cameras were installed near river banks, major junctions, water bodies where there are possibilities for depositing waste. The Panchayath have sought the advice of Integrated Rural Technology Centre (IRTC), Palakkad, for the safe disposal of solid waste.

A Bye-Law has been prepared by the Panchayat Committee. As per the Bye- Law, single use plastic products having less than 50



micron is banned in the Chottanikara Panchayat. Apart from that, for the implementation of Bye-Law, a team headed by the Health Inspector is carrying out regular and periodic inspections and legal actions have been initiated against the offenders also. In order to ensure that no contaminated/sewage water is discharged or flowed to the paddy fields or water sources within the territorial limits of Chottanikara Grama Panchayat, inspections were carried out with the aid of staff, other organizations and Kudumbasree workers and notices were issued against the offenders under the various green laws. Currently, there is no contaminated water being discharged or flowed to the paddy fields or water sources.

Further, this Panchayat has already taken initiative for compulsory enrolment of all the houses, institutions and other commercial establishments/shops within the local limits of Chottanikara Panchayat to become a part/member of effective Solid Waste Management System. The dry waste is collected once in a month from houses, shops and other establishments (door- to-door) by 28 Haritha Karma Sena members (2 members for one ward) and a nominal user fee has also been imposed for the same. The non biodegradable wastes collected in the said manner are segregated in MCF installed at Panchayath Office premises and thereafter it is given to Clean Kerala Company for disposal. With respect to the biodegradable waste/wet waste, the Panchayat ensures that wet waste is disposed only through decentralized disposal facilities such as bio bins, bio pit and compost pit etc.

The Panchayat has also established Thumboormuzhy model system (an aerobic composting method) and has also installed CCTVs near river banks, major junctions, water bodies and other hot spots where there are possibilities for dumping waste. Frequent inspections are carried out with the help of Public Health Wing of the Health Department and proceedings are initiated against the offenders who are found dumping waste in the road, canals, public places or rivers and panchayath is vigilant with regard to the enforcement of waste disposal rules.

The Panchayat is enforcing the provisions of Chapter 20 of the Kerala Panchayat Raj Act, 1994 which provides for public safety and health. The people of Chottanikara panchayath are now very well aware



of the impact of these unhealthy practices. The Ward level Health and Sanitation Committees constituted under "Arogya Jagratha - 2018" campaign also takes a very vigilant step against these types of unhealthy practices and fine is imposed to the offenders.

The Panchayat is taking all earnest efforts to keep the area under its jurisdiction free from solid and liquid wastes and has been constantly working to create awareness among local population about the importance of proper and scientific disposal of bio degradable as well as non-bio degradable wastes. Many campaigns are being carried out to educate all the households, shops and establishments in the Panchayat area about the effective and proper waste disposal. Moreover, the Panchayat is regularly conducting awareness classes among public, Kudumbasree workers, members of Haritha Karma Sena, the representatives of Residence Associations and members of various political parties. The Chottanikara Panchayat has bagged the award of "Nava Kerala Puraskar-2021"(the only Panchayat in Ernakulam District) for decentralized approach in waste management.

The Konothupuzha runs through different local self government institutions including ward 1 and ward 14 of Chottanikara Grama Panchayat. A survey was conducted to evict illegal encroachments on the Konothupuzha and based on the survey report, the eviction notice has been served to the encroacher and directed him to demolish the existing encroachment within 15 days from the date of receipt of the notice. The Panchayat is awaiting for report from the Tahsildar, Land Records, Kanayannoor Taluk, Ernakulam in order to proceed with further action for removal of encroachment.

Mulanthuruthy Panchayath

The quantity of non bio-degradable waste collected from the panchayath is 80 kg/day. The panchayath is having 34 numbers of Haritha Karma Sena members and one material collection centre. The dry waste is collected once in a month from houses, shops and other establishments and handed over to Clean Kerala Company for disposal.

The Haritha Karma Sena in Panchayath collects non-biodegradable waste from houses and institutions at regular intervals and



collects it at the MCF of the panchayat and is transferred to the authorized agency contracted by the Panchayat. Awareness classes to Trade / Industry Representatives, Residence Association Representatives and Kudumbasree neighbourhood officers have been conducted and notices are being issued to all households and institutions in the Panchayat on how to avoid the use of banned plastic products and to involve the entire households and institutions in the Panchayat in the Inorganic Waste Management Project. The panchayath aims to achieve complete waste management by March 2022 and is in progress.

The Survey Department has identified 3 encroachments on the banks of Konothupuzha and issued notices to the concerned to evacuate as per the sketch.

Udhayamperoor Panchayath

The Panchayath consists of 10022 households and 1586 establishments in 20 wards. The calculated quantity of waste generation based on population is 300kg/day. The panchayath is collecting 2.5 – 3T of non-biodegradable waste per month with the help of 26 Haritha Karma Sena members. The collection frequency is once in a week. There is one MCF in the panchayath.

The Panchayath has issued notices to 15 persons who had encroached on the river, in connection with the revival of Konothupuzha, along the eastern boundary of Udayamperoor Grama Panchayat based on the report of the Kanayannur Taluk Surveyor.

The District Planning Committee has approved an allocation of 9 lakh for the installation of cameras to prevent the dumping of waste from bridges on Nadakkavu - Mulanthuruthi road and Udayamperur - Kandanadu road across Konothupuzha and letter has been sent to the PWD Electronics Division to prepare an estimate for the installation of the camera and the tender procedure will be followed and the camera will be installed as soon as the estimate is available. As part of Konothupuzha rejuvenation several projects are included in the 2021-22 plans of MGNREGS to clean the streams coming into Konothupuzha and to take necessary steps to carry out these works accordingly.

Amballor Panchayat



The total quantity of solid waste generated in the Panchayat is 0.06 T/day. Quantity of waste collected per day is 0.0012 T/day. The number of wards is 16 and having 16 Haritha Karma Sena members. The dry waste collected is handed over to Clean Kerala Company for disposal.

Meeting by Additional Chief Secretary, Local Self Government Department, and Chief Secretary are conducting regularly for reviewing the progress in the waste management of the above Local Self Government Institutions.

In the Grama Panchayat, one encroachment of a residential building is found on the Konothupuzha river side and notice is issued to evict the encroachment and the eviction process is going on. Most part of the river banks are marshy land and there is no residential or commercial building situated. There is no chance of waste dumping or sewage water disposal to the river. Periodical inspections have been conducting on the river side in this regard.

The strength of the Haritha Karma Sena has increased to 30 nos and the house hold service is extended upto 78 percent. Quantity of waste collected per day is increased upto 0.00146 T/day. To increase the efficiency of the Haritha Karma Sena members monthly review meetings are being conducted. Notices are issued to every household to make an awareness about the requirement of Solid Waste Management system and about the punishment imposed on the violations. The Panchayat committee has decided to plant Mangrooves on the banks of the river after the cleaning process from the Minor Irrigation Department.

Minor Irrigation Department has prepared the revised detailed project report of the work Rejuvenation of Konothupuzha river from Puthenkavu in Vettuvelikadavu as per DSR 2018 rates amounting to ₹26crores and submitted to Government for getting approval under NABARD RIDF XXVII.

As per the decision in the meeting held on 15.06.2020 at District Collectorate, Ernakulam, Irrigation Department has carried out emergency restoration works for clearing and restoring flow in the most polluted stretch of Konothupuzha from Karingachira bridge to Nedungapuzha road (approx. 2km) in Trippunithura Municipality at an amount of Rs. 15 lakhs utilizing the emergency fund available under the disposal of Executive Engineer, Minor irrigation, Ernakulam. The immediate restoration work in the reach from Nedungapuzha to Vettuvelikadavu is also completed by utilizing the deposit fund from



Thrippunithura Municipality. The reach of Konothupuzha in the above work near Star homes, Trippunithura was observed to be subjected to heavy deposition of all sorts of wastes - organic, inorganic, plastic etc. The matter was brought to the notice of Trippunithura Municipality as well as Pollution Control Board authorities.

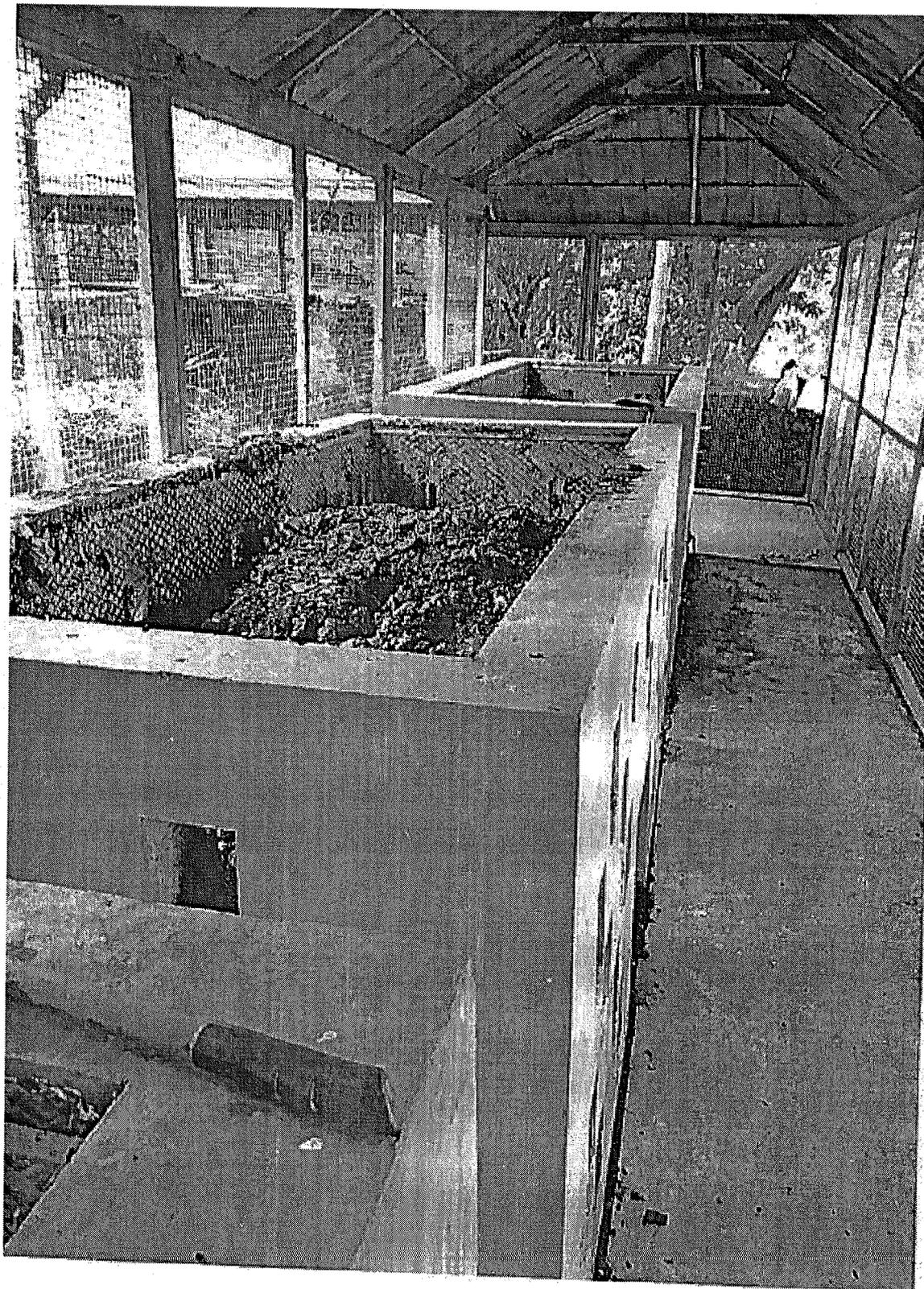
The boundary of Konothupuzha is to be demarcated and encroachments are to be evicted. The amount required for conducting boundary demarcation have been remitted by concerned local bodies as per the direction of District Collector, Ernakulam in the meeting held on 06.07.2020. Survey department has initiated steps for boundary demarcation of Konothupuzha. Irrigation department constructs temporary earthen bunds during summer season at both outlet points of Konothupuzha viz. Puthenkavu near Poothotta and at Vettuvelikadavu, Trippunithura to prevent entry of saline water so as to prevent destruction to crops and to prevent contamination of ground water sources such as wells in areas adjacent to river. The work is intended for public benefit. The entry of saline water will cause destruction to crops and will affect the agricultural output and cause great loss to farmers. The people living along the banks of puzha in various local bodies depend mainly on wells for their domestic water requirements. If saline water entry is not prevented, the ground water sources will get contaminated resulting in drinking water shortage. To avoid such situations, temporary earthen bunds are constructed using silt excavated from puzha itself and are dismantled completely before the onset of monsoon every year.



Dr. VENU.V IAS
Additional Chief Secretary
Higher Education, Environment
Archaeology, Archives & Museum Departments

EXIHIBIT E





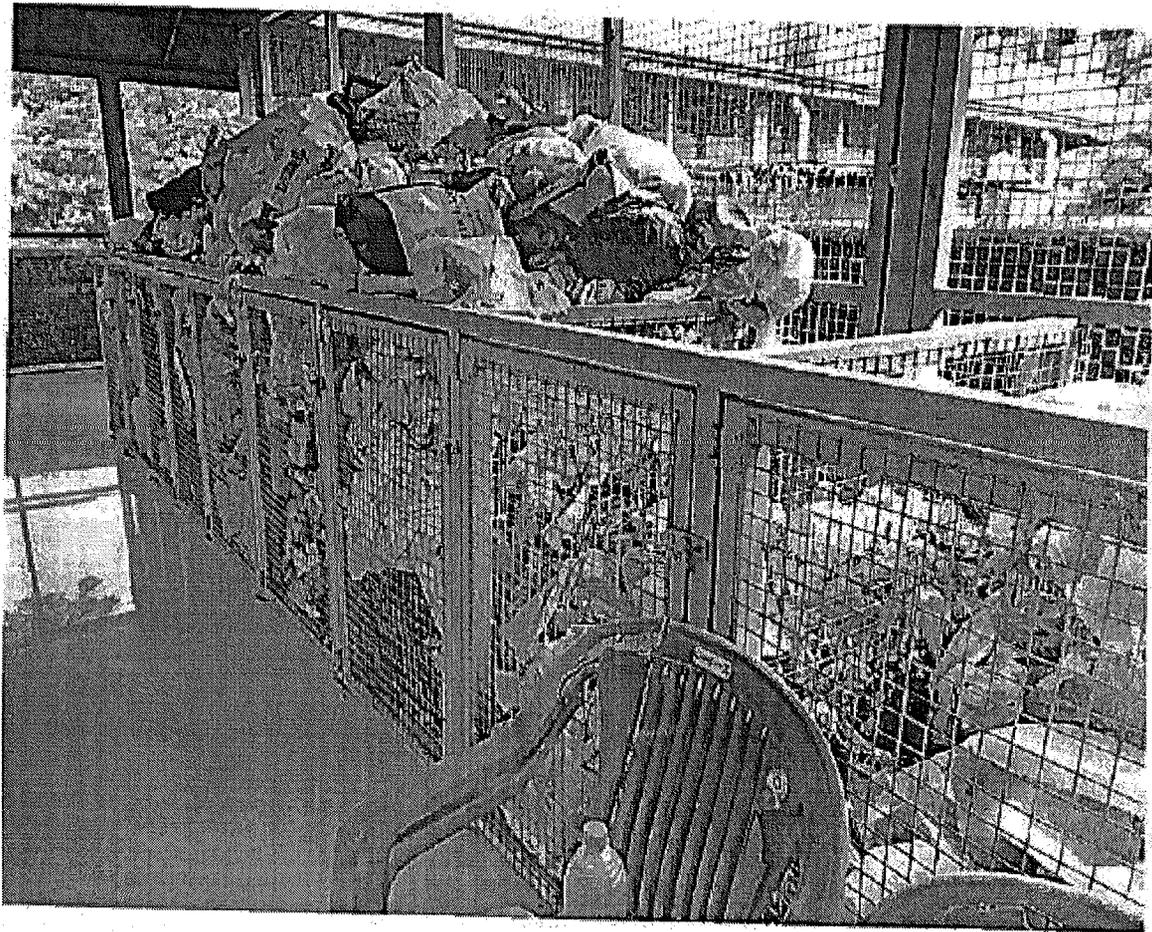
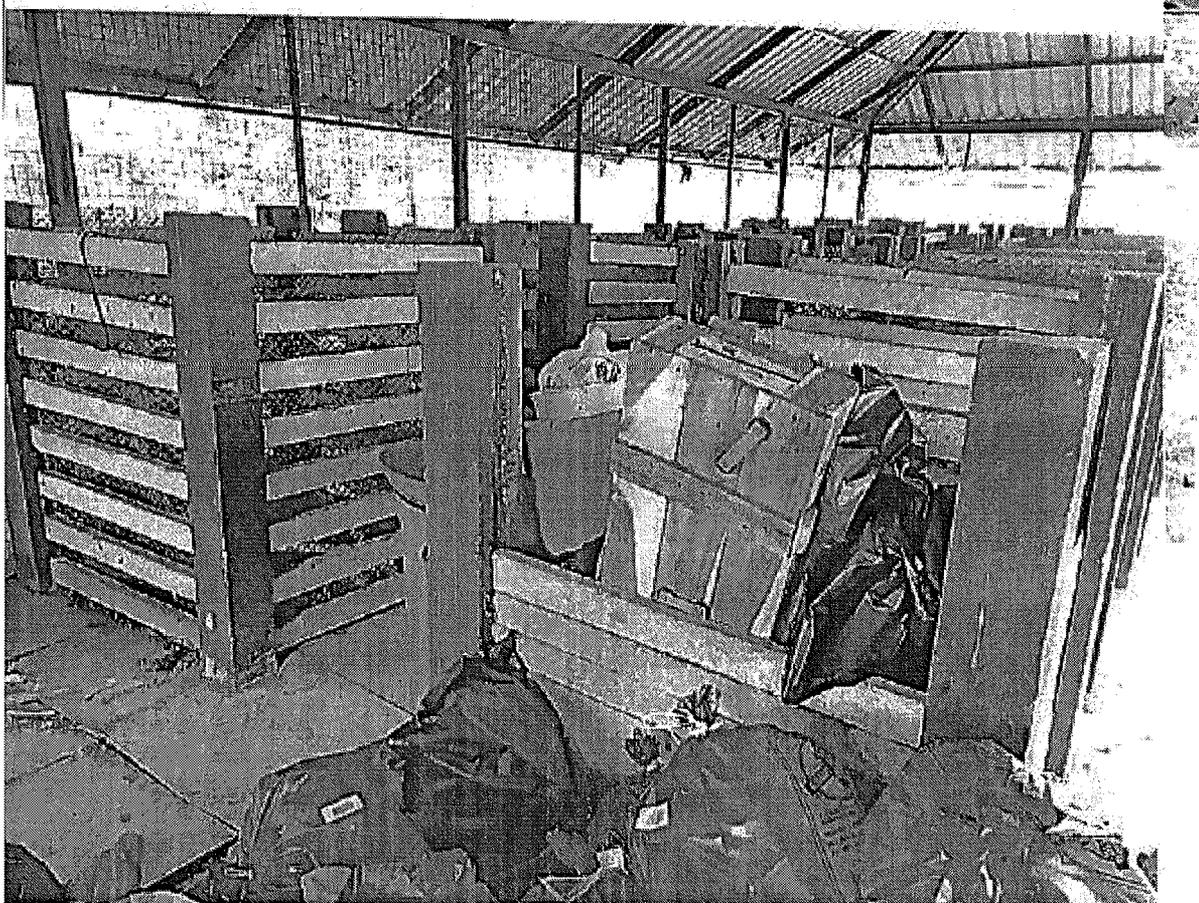
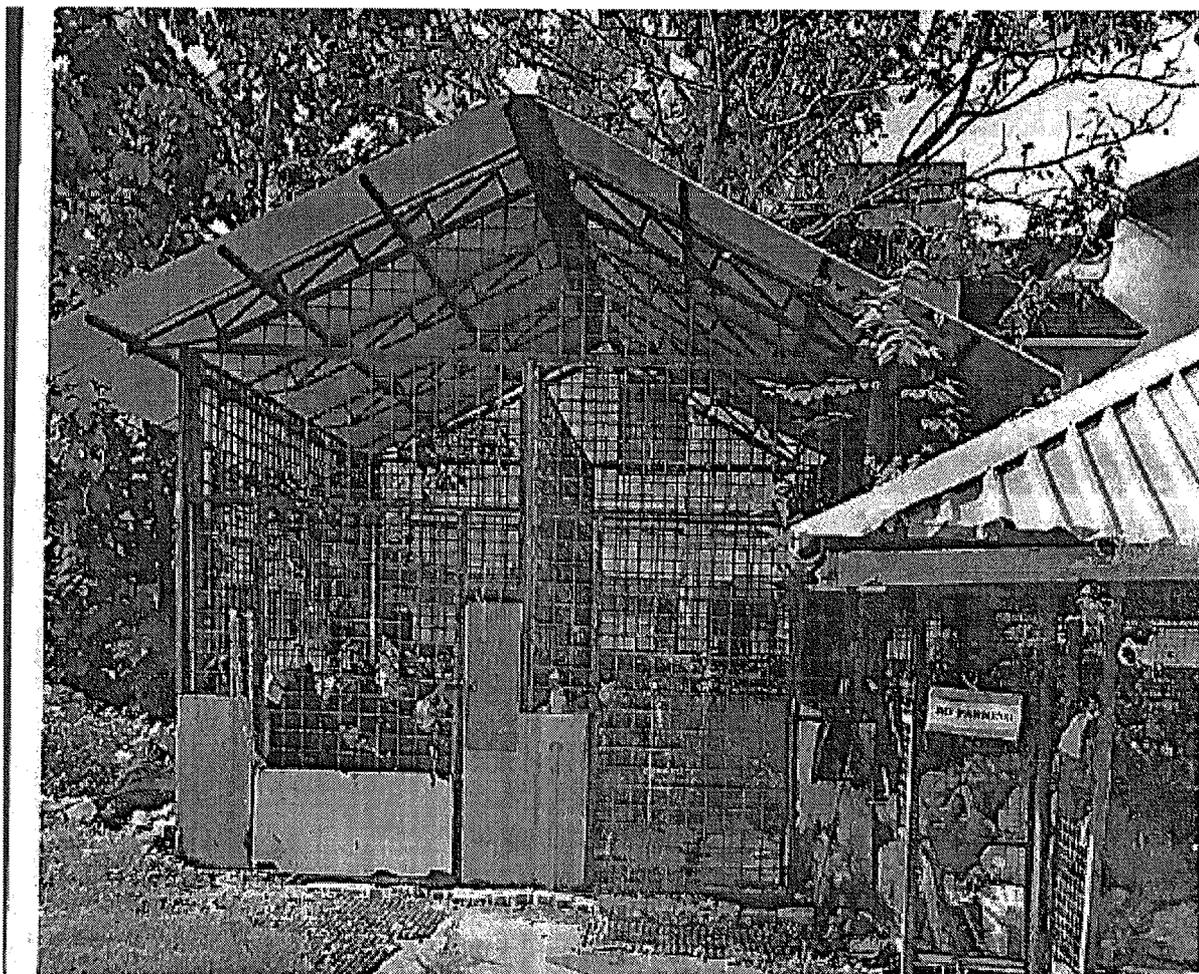
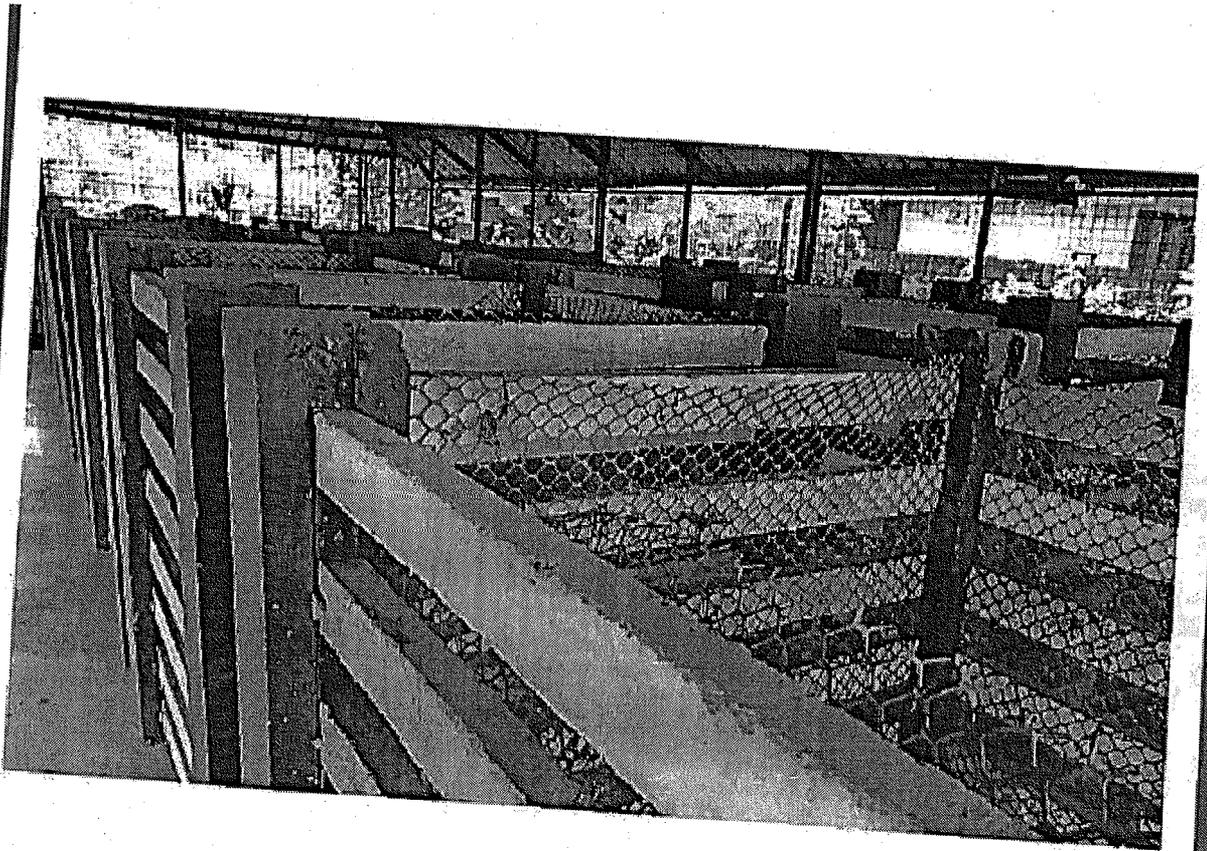


EXHIBIT F





EXIHIBIT G

Dr. Vipin Gopan
Chief Technology Officer
Encleaners
Mekaramoor, Karamana
Trivandrum

September 20, 2021

The Chairperson, Secretary
Tripunithura Municipality
Ernakulam

Respected Madam,

Sub: To get the NOC for collecting the Sanitary waste (Napkins/Children and adult diapers) from Tripunithura Municipality.

Sanitary waste disposal (Napkins, Adult/Children Diapers) has become an increasing problem in India as the plastic used in disposable sanitary napkins is not biodegradable and leads to health and environmental hazards. Certain initiatives were made for disposal of used sanitary napkins, but no initiatives were reported for collection and disposal of other sanitary wastes such as infant and adult diapers. Disposal of sanitary napkin waste through Bio-medical incineration, when segregated from other household waste, seems like the most viable option and is recommended by Central Pollution Control Board (as per Solid Waste Management Rules, 2016).

We, Encleaners, are a facility management company (Registration No: 3485/2020 and Udyam Registration No: UDYAM-KL-12-00021068). In collaboration with Kerala Enviro Infrastructure Limited (KEIL), Ernakulam, we are planning to collect sanitary waste from individual household and handing it over to KEIL for bio-medical incineration. KEIL has set given by us. They gave the consent letter mentioning the same. This facility is built as per the guidelines of Biomedical Waste Management Rules 2016 and has also obtained all statutory clearances for starting operations. KEIL also got permission from PCB for performing biomedical incineration of sanitary waste (napkin/diaper) at their CBWTF.

In order to dispose the sanitary waste provided by us, KEIL requires an NOC from the concerned municipality from where the sanitary waste is collecting. It will be highly appreciated if Tripunithura Municipality provides an NOC for Encleaners in collecting sanitary waste (napkins, children/adult diapers). The detailed project report is also attached herewith. We would be pleased to provide any further information, if required, for further clarifications.

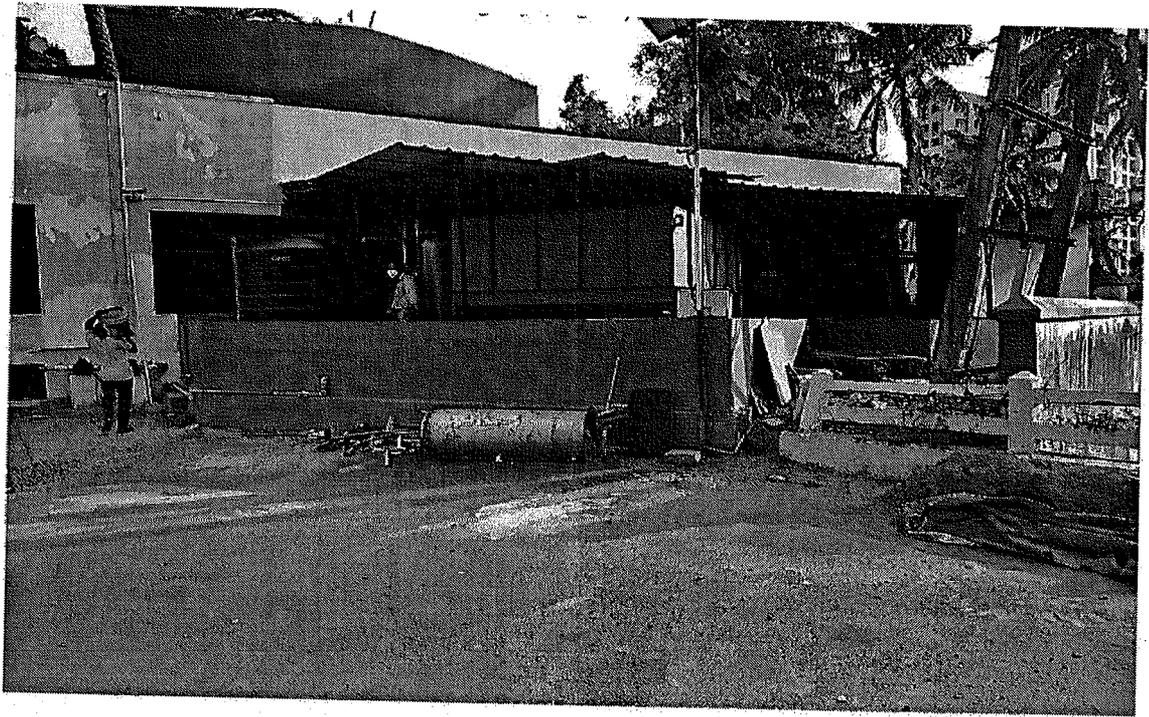
Thanking you
Yours faithfully

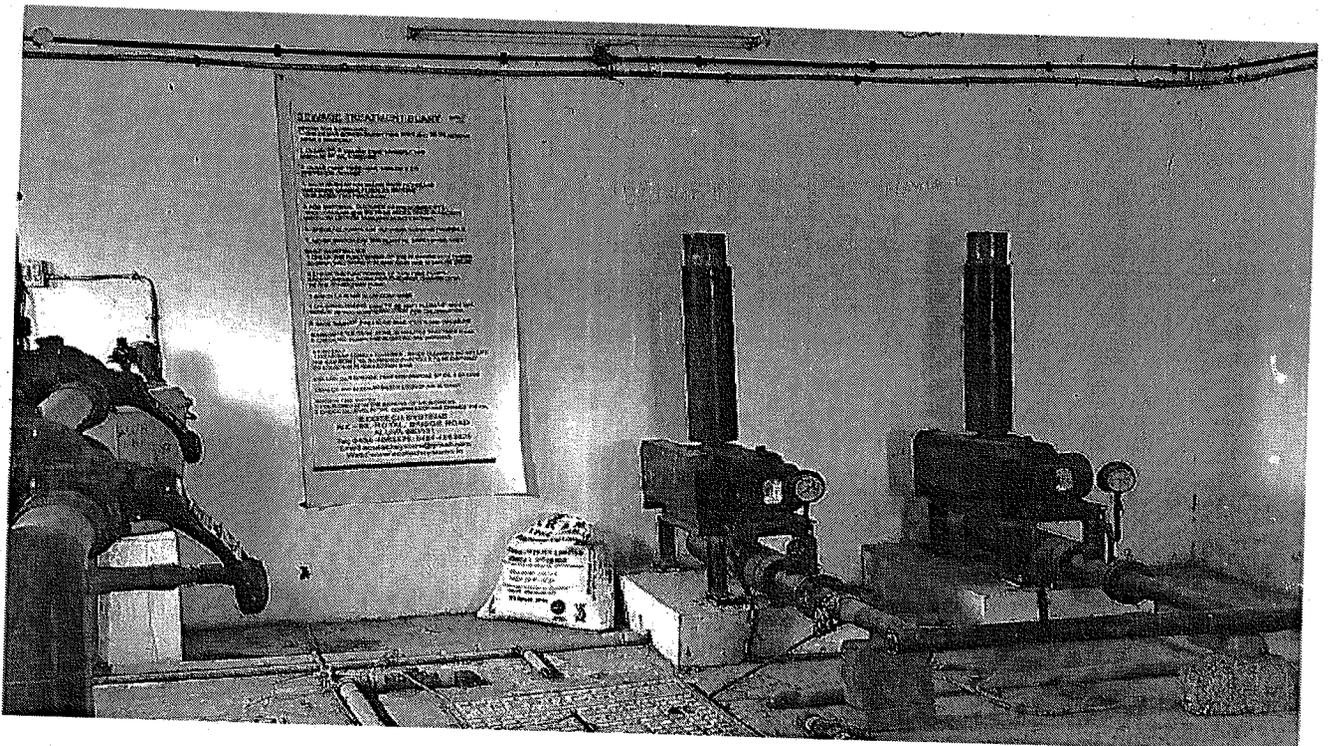
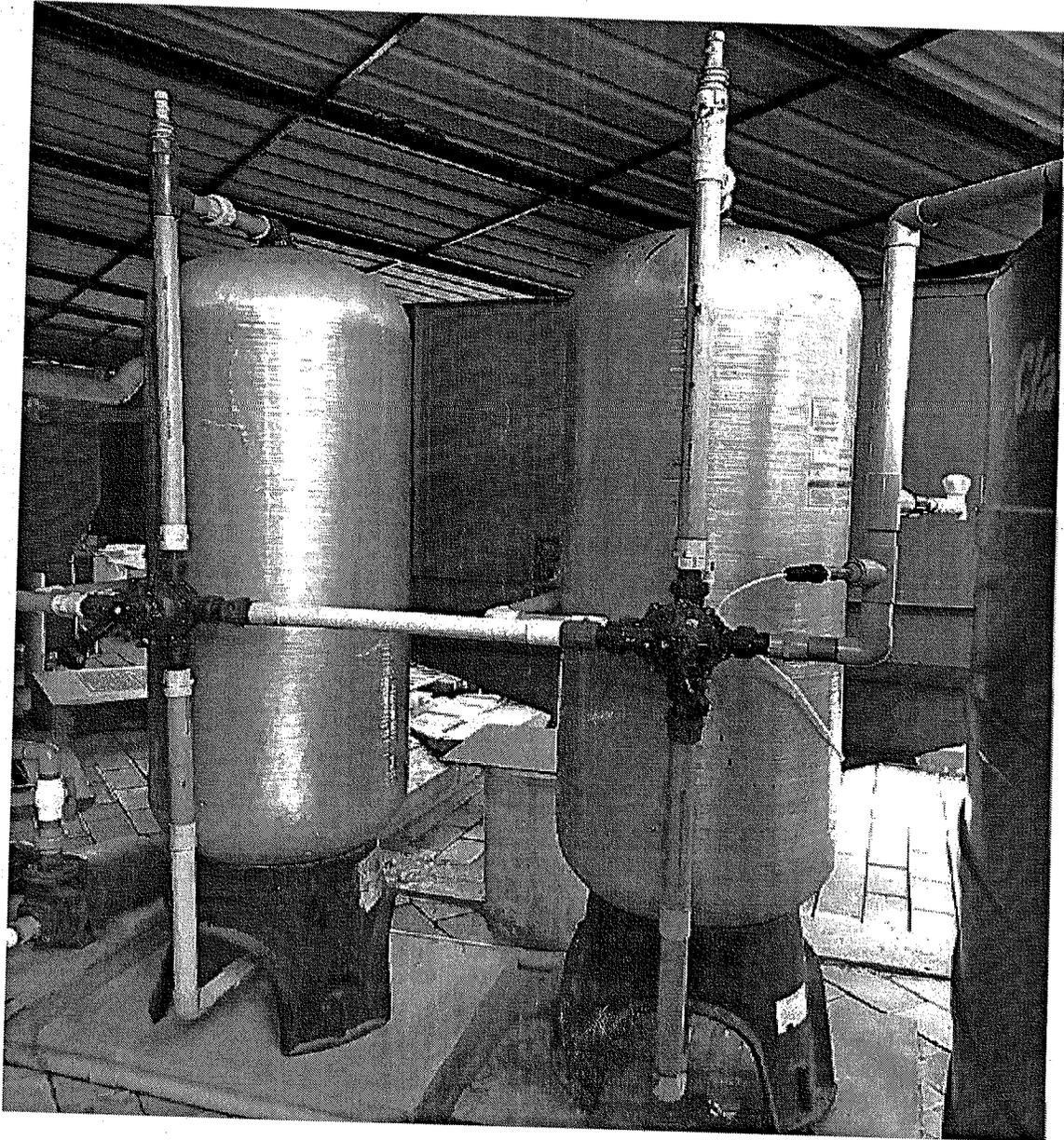
Dr. Vipin Gopan
Chief Technology Officer
Encleaners

20-09-2021
Tripunithura

EXIHIBIT H







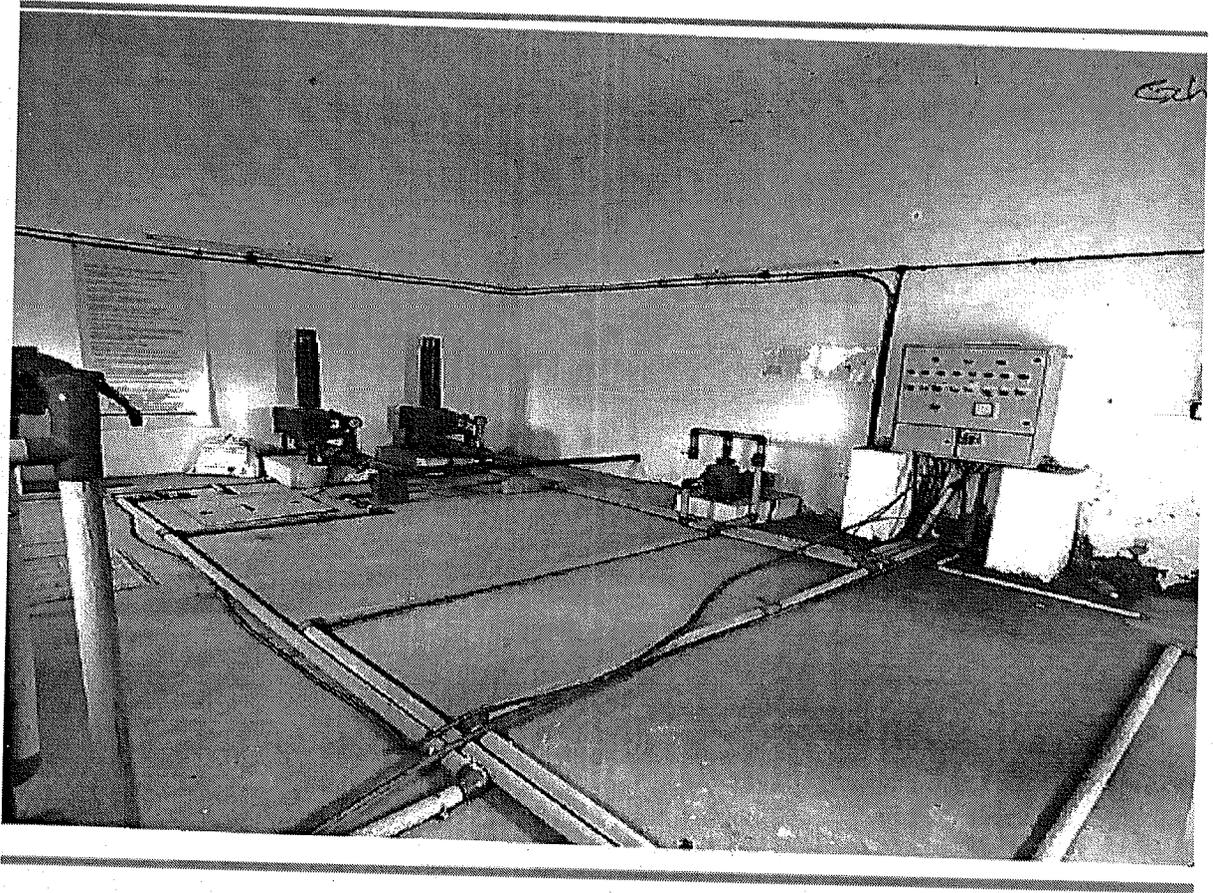


EXHIBIT I

തൃപ്പൂണിത്തുറ



നഗരസഭ

ഫോൺ : 0464 2780318

ഫാക്സ് : 0464 2781033

ഇ-മെയിൽ : musetripunithura@gmail.com

വെബ് സൈറ്റ് : www.thrippunithuramunicipality.in

ഫയർ നമ്പർ: PWS-6923/20

തീയതി: 9.09.2021

നോട്ടീസ്

വിഷയം:- തൃപ്പൂണിത്തുറ നഗരസഭ- എഞ്ചിനീയറിംഗ് വിഭാഗം- കേരള ഭൂസംരക്ഷണ നിയമം- കോണോത്തുപുഴ സംരക്ഷണം -ബഹുഗ്രാമീൻ ട്രിബ്യൂണലിന്റെ 24.01.2020 ലെ O.A. 237/17 നമ്പർ കേസിലെ വിധി ഉത്തരവിന് നടപ്പിലാക്കുന്നത് -സംബന്ധിച്ച്

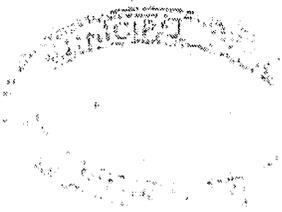
- സ്വപന:- (1) 3.05.2020 ലെ G.O(R1)No.817/2020/LSGD നമ്പർ ഗവൺമെന്റ് ഉത്തരവിന്
- (2) ബഹു.ജിറ്റോ കളക്ടറുടെ 2.07.2021 ലെ L8-DCEKM/229915/2018 നമ്പർ കത്ത്.
- (3) ബഹു.കണയന്നൂർ തഹസീൽദാർ (ഭൂമേഖ) കണയന്നൂർ -ന്റെ SIC/ 11879/20 ന്റെ 01/07/2021 ലെ കത്ത്.

കണയന്നൂർ താലൂക്കിലെ കോണോത്തുപുഴയുടെ സംരക്ഷണപുരായ്ക്ക ബന്ധപ്പെട്ട് ബഹുഗ്രാമീൻ ട്രിബ്യൂണലിന്റെ 24.01.2020 ലെ O.A. 237/17 നമ്പർ കേസിലെ ഉത്തരവിന് നടപ്പാക്കുന്നതിന്റെ ഭാഗമായി കോണോത്തുപുഴയുടെ അതിർത്തി നിർണ്ണയ സർവ്വേ റെപ്പോർട്ട് സർവ്വേയറുടെ നേതൃത്വത്തിൽ നടത്തിയതിന്റെ ഭാഗമായി താങ്കൾ പുഴ/പുഴപ്പുറമ്പാക്ക് കൈയ്യേറിയിട്ടുള്ളതായി ബോധ്യപ്പെട്ടിട്ടുണ്ട്.

ആയതിനാൽ ടി. ദർശനത്തെ അനധികൃത നിർമ്മാണങ്ങൾ / കൈയ്യേറ്റങ്ങൾ അടിയന്തിരമായി നീക്കം ചെയ്ത് പൂർവ്വ സ്ഥിതിയിലാക്കേണ്ടതാണ്. അല്ലാത്തപക്ഷം നഗരസഭ ടി. കൈയ്യേറ്റങ്ങൾ/ഭാഗങ്ങൾ/നിർമ്മാണങ്ങൾ ഒഴിപ്പിക്കുകയും ആയതിലേക്ക് ആവശ്യമായ ചെലവ് താങ്കളിൽ നിന്നും ഈടാക്കുന്നതിന് വമ്പിച്ച നികുതി ഉൾപ്പെടെയുള്ള നിയമ നടപടികൾ സ്വീകരിക്കുന്നതായിരിക്കും. കൂടാതെ കേരള ഭൂസംരക്ഷണ നിയമ പ്രകാരം പുഴ കൈയ്യേറിയതിന് പ്രോസിക്യൂഷൻ നടപടികൾ സ്വീകരിക്കുന്നതാണെന്ന വിവരം ഇതിനാൽ അറിയിക്കുന്നു. ഈ നോട്ടീസ് കൈപ്പറ്റി 7 ദിവസത്തിനുള്ളിൽ താങ്കൾ ടി. കൈയ്യേറ്റങ്ങൾ അടിയന്തിരമായി ഒഴിവാക്കി പുഴ പൂർവ്വസ്ഥിതിയിൽ ആക്കി ടി. വിവരം ശ്രദ്ധാർഹം നഗരസഭയെ അറിയിക്കേണ്ടതാണ്.

സീ.കർത്താവ്:
Smt. Beerna Lathief
Mavadi'chao House
Chathari, Tripunithura

മുനിസിപ്പൽ സെക്രട്ടറി
തൃപ്പൂണിത്തുറ നഗരസഭ



EXIHIBIT k

മുപ്പൂണിത്തുറ



മുപ്പൂണിത്തുറ

ഫോൺ : 0484 2780318

ഫാക്സ് : 0484 2781033

ഇമെയിൽ : musectripunithura@gmail.com

വെബ് സൈറ്റ് : www.thrippunithuramunicipality.in

നമ്പർ നം PW5-6923/20

തീയതി: 26.10.2021

പ്രകാശനം

മുനിസിപ്പൽ ബോർഡ്,
മുപ്പൂണിത്തുറ നഗരസഭ.

സംബന്ധിച്ച്

വിദ്യുത് ബന്ധിപ്പൽ,
നടപ്പ്, തൊഴിലുടമകൾ വിദ്യുത്,
മുപ്പൂണിത്തുറ.

സർ,

വിഷയം : മുപ്പൂണിത്തുറ നഗരസഭ - എംപിസിയിലെ വിടവുകൾ - കോർപ്പറേഷൻ പദ്ധതി പ്രകാരം നടപ്പാക്കുന്ന നടപടികൾ പറ്റി കൺസ്യൂണിംഗ് ഓ.എ. 237/17 നമ്പർ കോർപ്പറേഷൻ ഇടത്തറ ഇടത്തറ നടപ്പിലാക്കുന്നതിന് - സാധിക്കാതെ.

സൂചന : വിദ്യുത് ബന്ധിപ്പൽ കൺസ്യൂണിംഗ് 21.10.2021 തീയതിയിലെ I.8-229915/18 നമ്പർ കമ്പി.

സൂചന കമ്മിറ്റി പരാമർശിച്ചിരിക്കുന്ന G.O.P) No.191/2016/RD, Dt.1.3.2016 ഇടത്തറ പ്രകാരം നഗരസഭാ പ്രകാരമുള്ള കൺസ്യൂണിംഗ് ബന്ധിപ്പൽ നടപ്പിലാക്കുന്നതിനുള്ള നടപടികൾ പറ്റി കൺസ്യൂണിംഗ് ഓ.എ. 237/17 നമ്പർ കോർപ്പറേഷൻ ഇടത്തറ ഇടത്തറ നടപ്പിലാക്കുന്നതിന് - സാധിക്കാതെ.

ആയത് പ്രകാരം ബന്ധിപ്പൽ നടപ്പിലാക്കുന്നതിനുള്ള നടപടികൾ പറ്റി കൺസ്യൂണിംഗ് ഓ.എ. 237/17 നമ്പർ കോർപ്പറേഷൻ ഇടത്തറ ഇടത്തറ നടപ്പിലാക്കുന്നതിനുള്ള നടപടികൾ പറ്റി കൺസ്യൂണിംഗ് ഓ.എ. 237/17 നമ്പർ കോർപ്പറേഷൻ ഇടത്തറ ഇടത്തറ നടപ്പിലാക്കുന്നതിന് - സാധിക്കാതെ.



വിവരങ്ങൾക്ക്

(Signature)

മുനിസിപ്പൽ ബോർഡ്,
മുപ്പൂണിത്തുറ നഗരസഭ.

EXHIBIT L

മുഖ്യമന്ത്രി



മുഖ്യമന്ത്രി

ഫോൺ : 0484 2780318

ഫാക്സ് : 0484 2781033

ഇ-മെയിൽ : musectripunithura@gmail.com

നഗരീന സൈറ്റ് : www.thrippunithuramunicipality.in

നമ്പർ : PW5-6923/20

തീയതി : 26.10.2021

മുഖ്യമന്ത്രി
മുനിസിപ്പൽ കൗൺസിലർ,
മുഖ്യമന്ത്രിയുടെ സഹായക.

സർവ്വേക്കാരൻ
വില്ലേജ് ഓഫീസർ,
വില്ലേജ് ഓഫീസർ,
തിരുവനന്തപുരം.

സർ,

വിഷയം : മുഖ്യമന്ത്രിയുടെ സഹായക - എഞ്ചിനീയറിംഗ് വിഭാഗം - കോൺസ്ട്രക്ഷൻ
സെക്ഷൻ-നാഷണൽ ഗ്രീൻ മെമ്പർഷിപ്പിന്റെ O.A.237/17 നമ്പർ
പേരിൽ ഉണ്ടാകുന്ന ഇനത്തിൽ സർവ്വേക്കാരൻ-സംബന്ധിച്ച്.

സൂചന : സർവ്വേക്കാരൻ കളക്ടറുടെ 21.10.2021 തീയതിയിലെ I.R-229915/18 നമ്പർ കത്ത്.

സൂചന കമ്മിറ്റി പരാമർശിച്ചിരിക്കുന്ന (G.O.P) No.191/2016-RD, Dtd.1.3.2016
ഉത്തരവ് പ്രകാരം നഗരസഭ പ്രസിഡന്റ് കൗൺസിലർ മുഖ്യമന്ത്രിയുടെ സഹായക
സർവ്വേക്കാരൻ കേൾച്ച മുൻപാലം നിലവിലുള്ള സർവ്വേക്കാരൻ നമ്പർ 9 പ്രകാരം നഗരസഭ
പരാമർശിച്ചിരിക്കുന്ന സർവ്വേക്കാരൻ വിവിധ സർവ്വേക്കാരൻ എല്ലാ അധികാരങ്ങളും
സർവ്വേക്കാരൻ.

ആയതിന് പ്രകാരം സർവ്വേക്കാരൻ ഗ്രീൻ മെമ്പർഷിപ്പിന്റെ വില്ലേജ് ഓഫീസർ
കോൺസ്ട്രക്ഷൻ സെക്ഷൻ കൗൺസിലർ മുഖ്യമന്ത്രിയുടെ സഹായക 12 പ്രകാരം
കോൺസ്ട്രക്ഷൻ സെക്ഷൻ നഗരസഭയിൽ കോൺസ്ട്രക്ഷൻ പട്ടം 9 പ്രകാരം നഗരസഭ
കോൺസ്ട്രക്ഷൻ സെക്ഷൻ നമ്പർ 4(2) പ്രകാരം നഗരസഭ കോൺസ്ട്രക്ഷൻ
സെക്ഷൻ സർവ്വേക്കാരൻ plotted sketch ഉം വില്ലേജ് ഓഫീസർ
സർവ്വേക്കാരൻ ഉൾപ്പെടെയുള്ള സർവ്വേക്കാരൻ സർവ്വേക്കാരൻ നഗരസഭ
പ്രകാരം എ ഉൾപ്പെടെയുള്ള സർവ്വേക്കാരൻ സർവ്വേക്കാരൻ സർവ്വേക്കാരൻ
നഗരസഭയിൽ ഉൾപ്പെടെ സർവ്വേക്കാരൻ ഗ്രീൻ മെമ്പർഷിപ്പിന്റെ O.A.237/17 നമ്പർ
ഉത്തരവ് പ്രകാരം സർവ്വേക്കാരൻ സർവ്വേക്കാരൻ സർവ്വേക്കാരൻ
സർവ്വേക്കാരൻ Section 7(C) പ്രകാരം സർവ്വേക്കാരൻ സർവ്വേക്കാരൻ
സർവ്വേക്കാരൻ സർവ്വേക്കാരൻ എന്തെങ്കിലും ഇനത്തിൽ സർവ്വേക്കാരൻ.



നഗരസഭയുടെ

(Signature)

മുനിസിപ്പൽ കൗൺസിലർ
മുഖ്യമന്ത്രിയുടെ സഹായക



KERALA STATE POLLUTION CONTROL BOARD

DISTRICT OFFICE -1, ERNAKULAM

GANDHINAGAR, KOCHI- 682 020

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

ജില്ലാ ഓഫീസ്-1, എറണാകുളം

ഗാന്ധിനഗർ, കൊച്ചി - 682 020

No. PCB/EKM/DO-1/GEN-08/20

Hon'ble NGT matter

31.08.2021

From

The Environmental Engineer

To

The Secretary

Thripunithura Municipality

Sub:- OA 237/2017- Rejuvenation of Konothupuzha- Pollution sources- reg.

Ref- Meeting of District Collector convened on 13.08.2021

Sir,

Board had conducted detailed monitoring of Konothupuzha river. The analysis reports of water samples indicate that the river is contaminated with coliforms and high organic load. The increase in coliform/organic load is due to the discharge of untreated sewage into the river from residential buildings/shops/malls/houses etc. The analysis reports that the river stretch flowing through the Thripunithura Municipality is highly contaminated with the domestic sewage. Hence, it is hereby directed to take immediate action to identify the sources of river pollution and close all unauthorized outlets laid to the storm water drains so as to improve the water quality.

It shall be ensured that no sewage is being discharged from houses to the storm water drains. The details of identified polluted stretches of Konothupuzha, sampling location details are enclosed herewith. **Please take the matter as most urgent.**



Yours faithfully

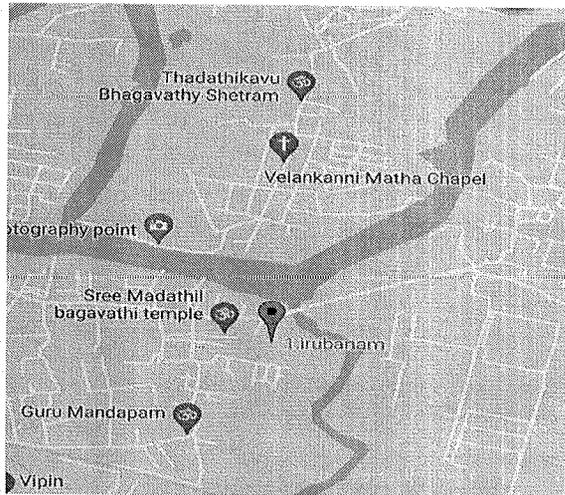
ENVIRONMENTAL ENGINEER

Copy To

1. The District collector, Ernakulam
2. The Chief Environmental Engineer, KSPCB, Regional Office, Ernakulam
3. The Environmental Engineer, KSPCB, Regional Office, Ernakulam

KONOTHUPUZHA- RIVER MONITORING DETAILS

1. IRUMPANAM BRIDGE

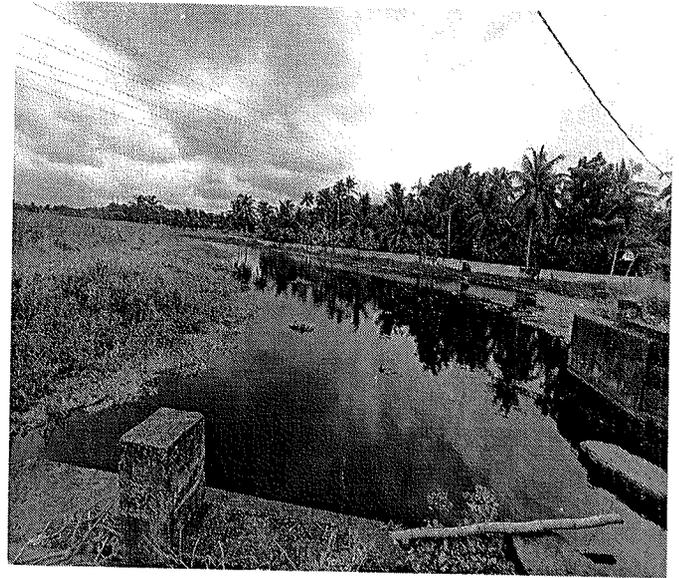
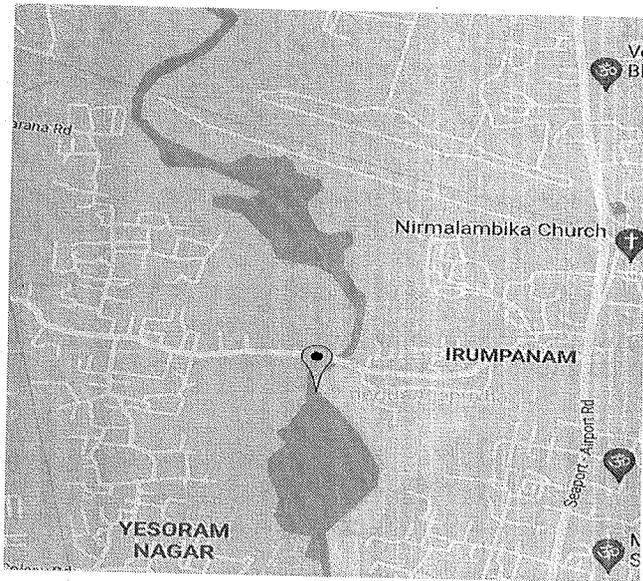


Map View and present View of Sampling point of Irumbanam Bridg

No.	Particulars	Field Observations	
1	Name of the water body	Konothupuzha at Irumbanam Bridge	
2	Latitude & Longitude	9.9785460	76.3430990
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	1200	The BOD is above 3 mg/lit. The river stretch not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB
Fecal Coliform (Cfu/100 ml)	400	
Fecal Streptococci (Cfu/100 ml)	170	
Chemical oxygen demand(mg/L)	48	
Biological oxygen demand((mg/lit)	4.3	

2. NEDANGAPUZHA BRIDGE

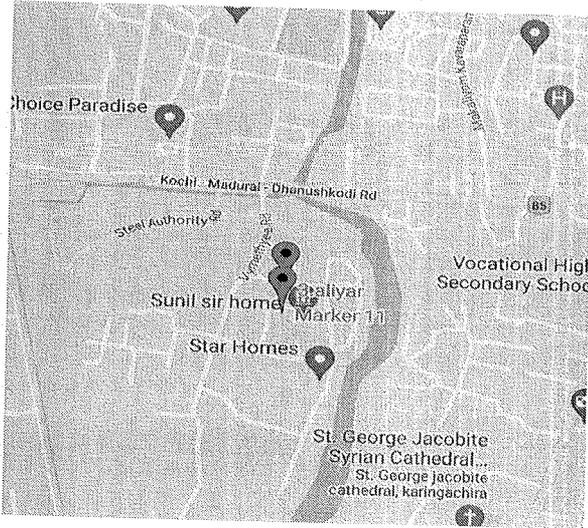


Map View and present View of Sampling point of Nedangapuzha bridge

No.	Particulars	Field Observations	
1	Name of the water body	Konothupuzha at Nedangapuzha bridge	
2	Latitude & Longitude	9.9660330	76.3513210
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	7000	The BOD is above 3 mg/lit. The river stretch not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB The coliform content is very high indicates the sewage contamination
Fecal Coliform (Cfu/100 ml)	4800	
Fecal Streptococci (Cfu/100 ml)	440	
Chemical oxygen demand(mg/L)	16	
Biological oxygen demand (BOD) (mg/lit)	4.2	

3. ALIYAR BRIDGE

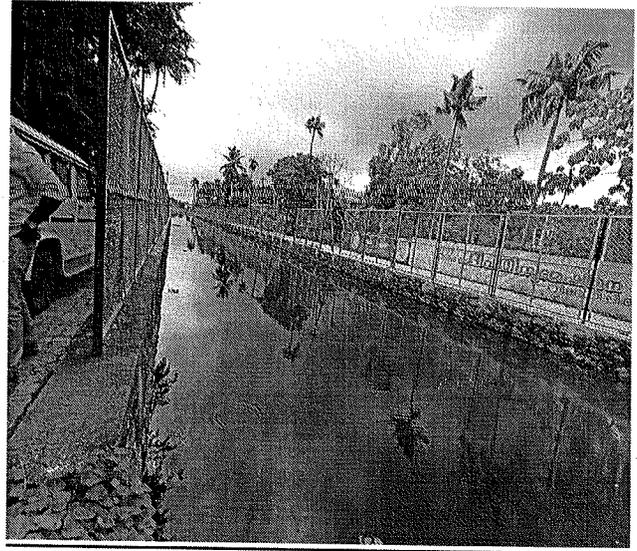
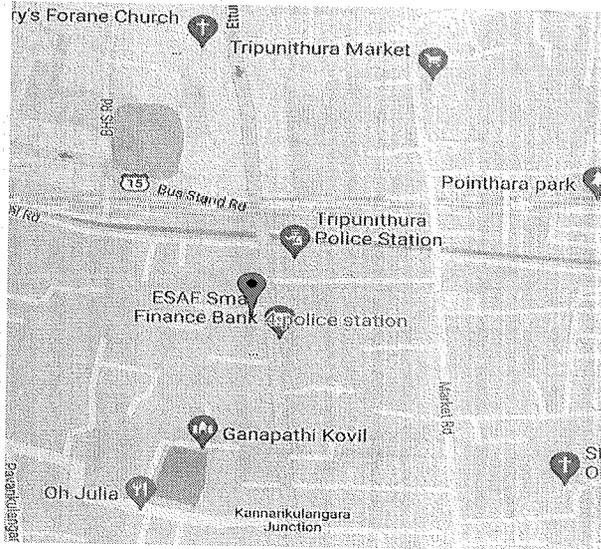


Map View and present View of Sampling Point of Aliyar Bridge

No.	Particulars	Field Observations	
1	Name of the water body	Konothupuzha at Aliyar Bridge	
2	Latitude & Longitude	9.9548890	76.3541100
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	800000	The BOD is above 3 mg/lit. The river stretch not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB The coliform content is very high indicates the sewage contamination
Fecal Coliform (Cfu/100 ml)	440000	
Fecal Streptococci (Cfu/100 ml)	400	
Chemical oxygen demand(mg/lit)	148	
Biological oxygen demand- BOD (mg/lit)	9.8	

4.ANDHAGARA THODU

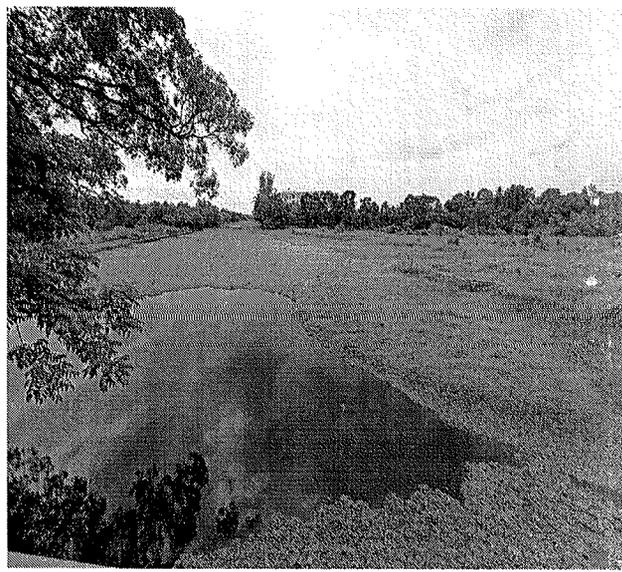
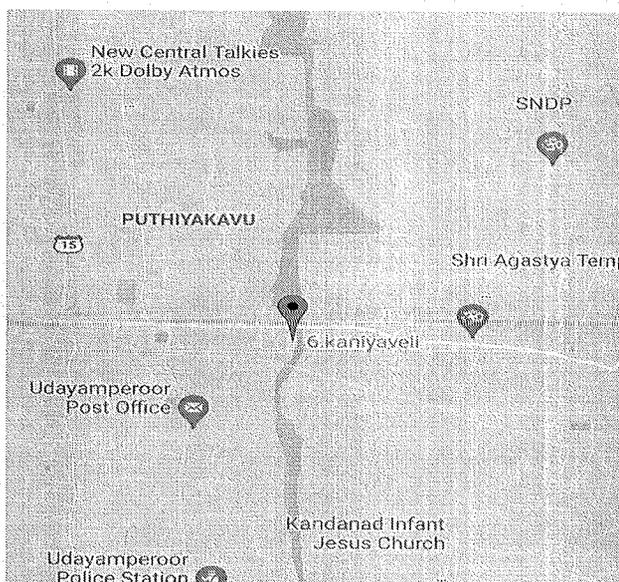


Map View and present View of Sampling Point Of Andhagara thodu

No.	Particulars	Field Observations	
1	Name of the water body	Andhagara thodu <u>(drain)</u>	
2	Latitude & Longitude	9.9412090	76.3502740
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	7400	The coliform content is very high indicates the sewage contamination. The report shows the discharge of untreated sewage to the creek (thodu) polluting Konothupuzha
Fecal Coliform (Cfu/100 ml)	5400	
Fecal Streptococci (Cfu/100 ml)	330	
Chemical oxygen demand(mg/L)	36	
Biological oxygen demand((mg/L)	2.4	

5.KANIYAVALLI BRIDGE



Map View and present View of Sampling Point of kaniyavalli bridge

No.	Particulars	Field Observations	
1	Name of the water body	Konothpuzha at Kaniyavalli Bridge	
2	Latitude & Longitude	9.9250690	76.3639470
3	Local body	Udayamperoor panchayath	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	3400	The BOD is above 3 mg/lit are not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB. The coliform content is very high indicates the sewage contamination
Fecal Coliform (Cfu/100 ml)	2200	
Fecal Streptococci (Cfu/100 ml)	280	
Chemical oxygen demand(mg/L)	64	
Biological oxygen demand(mg/L)	3	



KERALA STATE POLLUTION CONTROL BOARD

DISTRICT OFFICE -1, ERNAKULAM

GANDHINAGAR, KOCHI- 682 020

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

ജില്ലാ ഓഫീസ്-1, എറണാകുളം

ഗാന്ധിനഗർ, കൊച്ചി - 682 020

No. PCB/EKM/DO-1/GEN-08/20

Hon'ble NGT matter

31.08.2021

From

The Environmental Engineer

To

The Secretary

Thripunithura Municipality

Sub:- OA 237/2017- Rejuvenation of Konothupuzha- Pollution sources- reg.
Ref- Meeting of District Collector convened on 13.08.2021

Sir,

Board had conducted detailed monitoring of Konothupuzha river. The analysis reports of water samples indicate that the river is contaminated with coliforms and high organic load. The increase in coliform/organic load is due to the discharge of untreated sewage into the river from residential buildings/shops/malls/houses etc. The analysis reports that the river stretch flowing through the Thripunithura Municipality is highly contaminated with the domestic sewage. Hence, it is hereby directed to take immediate action to identify the sources of river pollution and close all unauthorized outlets laid to the storm water drains so as to improve the water quality.

It shall be ensured that no sewage is being discharged from houses to the storm water drains. The details of identified polluted stretches of Konothupuzha, sampling location details are enclosed herewith. **Please take the matter as most urgent.**



Yours faithfully

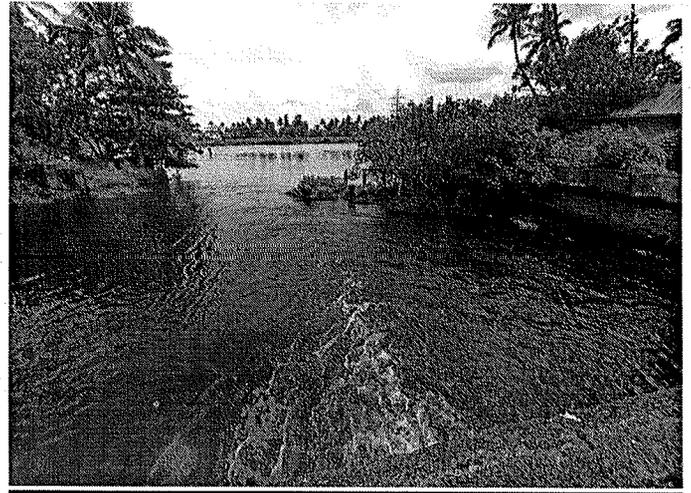
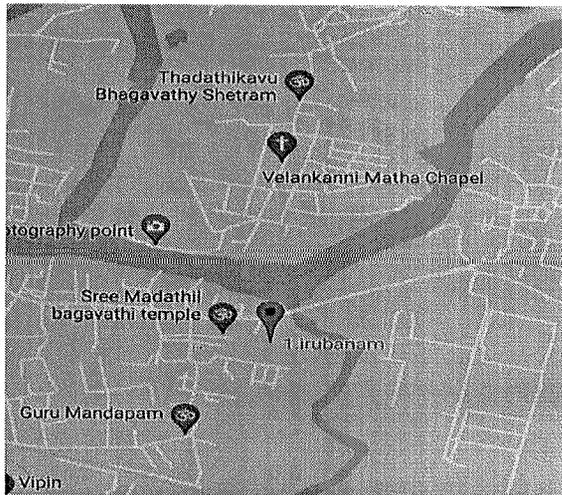
ENVIRONMENTAL ENGINEER

Copy To

1. The District collector, Ernakulam
2. The Chief Environmental Engineer, KSPCB, Regional Office, Ernakulam
3. The Environmental Engineer, KSPCB, Regional Office, Ernakulam

KONOTHUPUZHA- RIVER MONITORING DETAILS

1. IRUMPANAM BRIDGE

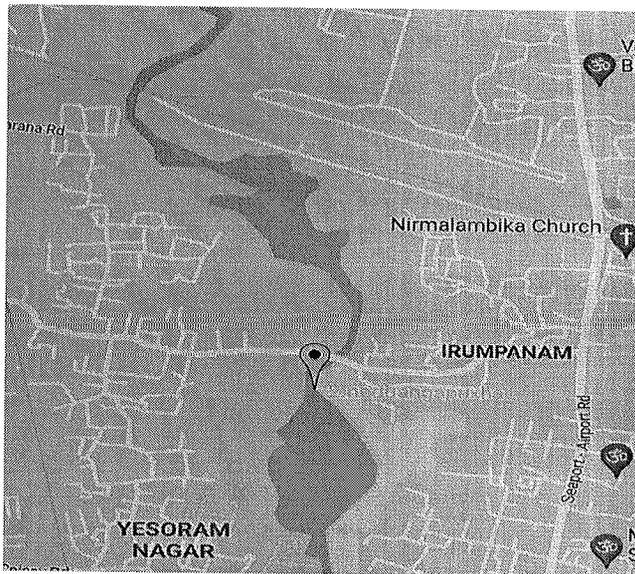


Map View and present View of Sampling point of Irumbanam Bridg

No.	Particulars	Field Observations	
1	Name of the water body	Konothupuzha at Irumbanam Bridge	
2	Latitude & Longitude	9.9785460	76.3430990
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	1200	The BOD is above 3 mg/lit. The river stretch not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB
Fecal Coliform (Cfu/100 ml)	400	
Fecal Streptococci (Cfu/100 ml)	170	
Chemical oxygen demand(mg/L)	48	
Biological oxygen demand((mg/lit)	4.3	

2. NEDANGAPUZHA BRIDGE

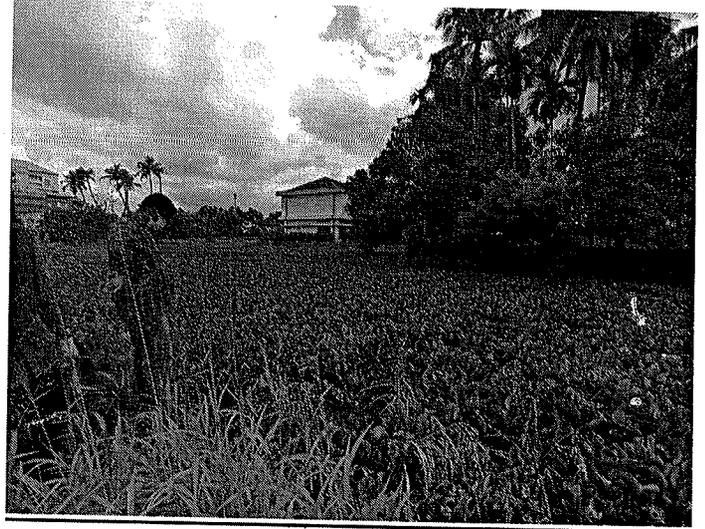
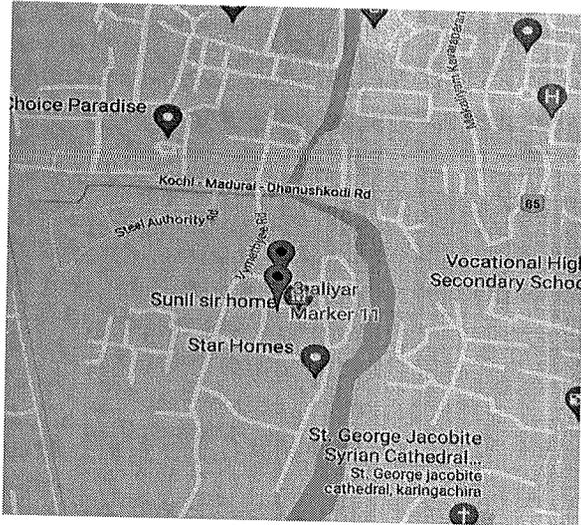


Map View and present View of Sampling point of Nedangapuzha bridge

No.	Particulars	Field Observations	
1	Name of the water body	Konothupuzha at Nedangapuzha bridge	
2	Latitude & Longitude	9.9660330	76.3513210
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	7000	The BOD is above 3 mg/lit. The river stretch not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB The coliform content is very high indicates the sewage contamination
Fecal Coliform (Cfu/100 ml)	4800	
Fecal Streptococci (Cfu/100 ml)	440	
Chemical oxygen demand(mg/L)	16	
Biological oxygen demand (BOD) (mg/lit)	4.2	

3.ALIYAR BRIDGE

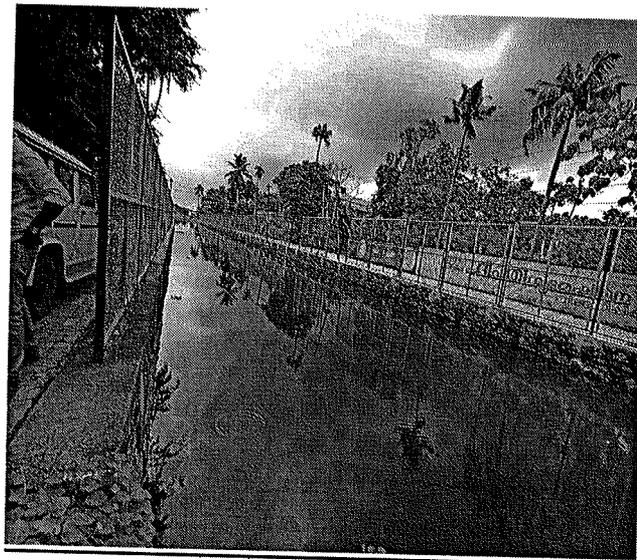
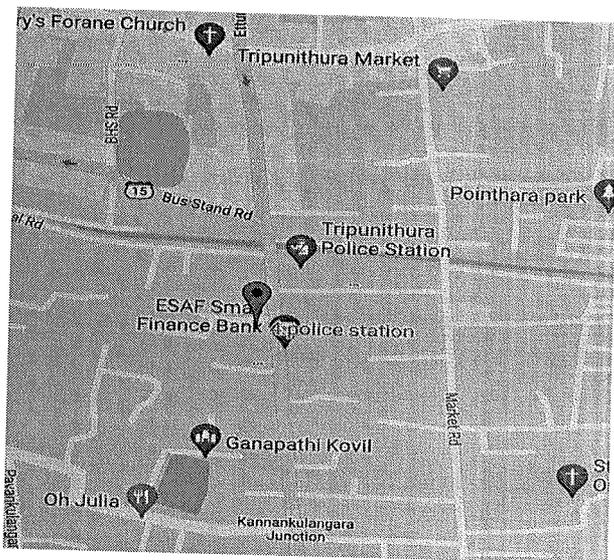


Map View and present View of Sampling Point of Aliyar Bridge

No.	Particulars	Field Observations	
1	Name of the water body	Konothupuzha at Aliyar Bridge	
2	Latitude & Longitude	9.9548890	76.3541100
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	800000	The BOD is above 3 mg/lit. The river stretch not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB The coliform content is very high indicates the sewage contamination
Fecal Coliform (Cfu/100 ml)	440000	
Fecal Streptococci (Cfu/100 ml)	400	
Chemical oxygen demand(mg/lit)	148	
Biological oxygen demand- BOD (mg/lit)	9.8	

4. ANDHAGARA THODU

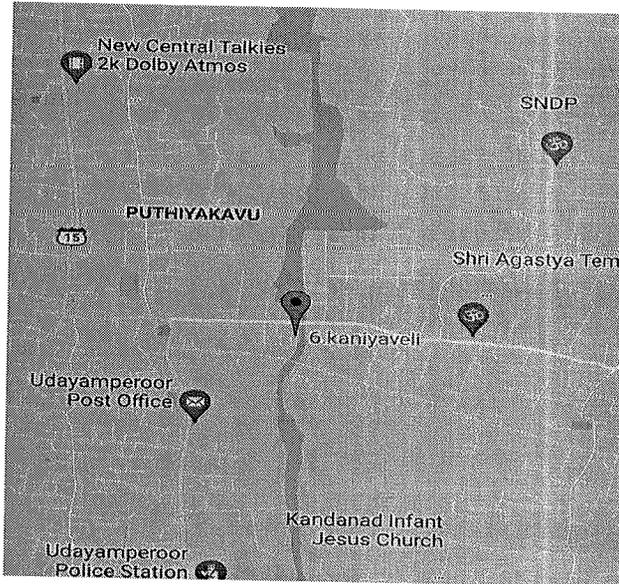


Map View and present View of Sampling Point Of Andhagara thodu

No.	Particulars	Field Observations	
1	Name of the water body	Andhagara thodu (drain)	
2	Latitude & Longitude	9.9412090	76.3502740
3	Local body	Tripunithura municipality	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	7400	The coliform content is very high indicates the sewage contamination. The report shows the discharge of untreated sewage to the creek (thodu) polluting Konothupuzha
Fecal Coliform (Cfu/100 ml)	5400	
Fecal Streptococci (Cfu/100 ml)	330	
Chemical oxygen demand(mg/L)	36	
Biological oxygen demand((mg/L)	2.4	

5.KANIYAVALLI BRIDGE



Map View and present View of Sampling Point of kaniyavalli bridge

No.	Particulars	Field Observations	
1	Name of the water body	Konothpuzha at Kaniyavalli Bridge	
2	Latitude & Longitude	9.9250690	76.3639470
3	Local body	Udayamperoor panchayath	
4	Date of sampling	28.6.2021	

Parameters	Value	Remark
Total Coliform (Cfu/100 ml)	3400	The BOD is above 3 mg/lit are not meeting desired water quality criteria and also falling under polluted stretches as per the guidelines of CPCB. The coliform content is very high indicates the sewage contamination
Fecal Coliform (Cfu/100 ml)	2200	
Fecal Streptococci (Cfu/100 ml)	280	
Chemical oxygen demand(mg/L)	64	
Biological oxygen demand((mg/L)	3	



Phone : 0484 – 2207783,84,85,86

E-mail: pcbdo1@gmail.com

website-www.keralapcb.nic.in

KERALA STATE POLLUTION CONTROL BOARD

DISTRICT OFFICE -1, ERNAKULAM

GANDHINAGAR, KOCHI - 682 020

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

ജില്ലാ ഓഫീസ്-1, എറണാകുളം

ഗാന്ധിനഗർ, കൊച്ചി - 682 020

PCB/EKM/DO-1/GEN-14/11

Regd with A/D

Dated :03.11.2021

From,

The Environmental Engineer,
District Office-1
Ernakulam

To,

The Secretary
Thripunithura Municipality

Sub:- Solid Waste Management Rules- Implementation – reg.

Ref:- 1.Board Chairman letter no. PCB/HO/RULES/SWM/EKM- 2018 dated 08.02.2021

2. This office letter of even no. dated. 28.04.2021

Sir,

As per the solid wastes Management rules, it is the duty of the Local Bodies to provide facilities for proper disposal of solid wastes. Board had issued several directions to you for providing Solid Waste Management System.

The Solid Waste Management Rules, 2016 Rule 15 states that “*the local body shall make an application in Form-I for grant of authorisation for setting up waste processing, treatment or disposal facility, if the volume of waste is exceeding five metric tones per day including sanitary landfills from the State Pollution Control Board or the Pollution Control Committee, as the case may be*”

Board had directed you to apply for authorization, but no such application is seen filed from your side till date. It is understood that presently, the municipality have no facility to treat the solid waste generated and you are disposing the biological waste through Bhramapuram waste processing plant. Also, no adequate MCF/MRF/RRF facilities installed. The municipality presently have no proper facility to manage their solid wastes. Board is receiving many complaints regarding unauthorized dumping of solid wastes in your municipal premises. It is also noted that the waste water from market is directly discharged to the drain polluting the

waterbodies. The solid wastes from market are dumped in the premises from which, the leachate also reach the public drain.

In case of liquid waste management, an STP is proposed under river action plan framed for Kadambayyar and Chitrapuzha rejuvenation (OA 673/2018), but, even after the specified time in action plan, no progress is noted in the implementation of action plan

It is highly regretted to note that even after repeated directions of the Board, no significant changes are noted in the field of waste management and also not replied to any of the Board's directions which is non compliance of the Water (Prevention and Control of Pollution) Act, 1974. Hence, you are hereby directed to urgently report the action taken to provide solid waste management facilities in the municipality including report on present status of implementation of Solid Waste Management Rules within 3 days of receipt of the letter.

It is hereby informed that the non compliance and ignorance from your part to comply the rule will invite legal actions and Board have no other options only to take legal proceedings against you including levy of Environmental Compensation.



Yours Faithfully,

A handwritten signature in black ink, appearing to be "S. S. S.", written over a horizontal line.

ENVIRONMENTAL ENGINEER

Copy to: -

1. The Chairman, Kerala State Pollution Control Board,
2. The Chief Environmental Engineer, KSPCB, Regional Office, Ernakulam
3. The Regional Joint Director, Urban Affairs, Kochi, Broadway, Marine Drive, Ernakulam-682031



Phone : 0484 – 2207783,84,85,86

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KERALA STATE POLLUTION CONTROL BOARD

DISTRICT OFFICE -1, ERNAKULAM

GANDHINAGAR, KOCHI - 682 020

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

ജില്ലാ ഓഫീസ്-1, എറണാകുളം

ഗാന്ധിനഗർ, കൊച്ചി - 682 020

PCB/EKM/DO-1/GEN-08/20

MOST URGENT

03.11.2021

From,

The Environmental Engineer

To,

Secretary

Thripunithura Municipality

Sub: River Konothupuzha- Compliance report -Reg

Ref: 1. This office letter of even no dated 31.08.2021

2. The inspection conducted on 23.10.2021

3. This office letter of even no dated 29.10.2021

4. Hon'ble NGT order in OA 237/2018 dated 04.10.2021

Sir,

Your attention is invite to the above matter.

As per the Order of Hon'ble NGT in OA 237/2018, Joint Committee under the Chairmanship of District collector was constituted and the joint committee had entrusted the following responsibilities to the local bodies,

- To Identify and restrict the polluting sources directly to the river and indirectly through its sub drains/streams.
- To penalize the defaulters
- To deposit fund to the Survey department for conducting boundary demarcation of the river
- To implement projects for waste management so as to prevent dumping of solid wastes and discharge of untreated effluents thereby contaminating the water sources

Board had conducted river monitoring and also conducted detailed enquiry to find out the polluting sources to the river. Board had identified the polluted stretches of river and directions were issued to you to take immediate action to find out all the polluting sources to the river and the storm water drains joining the river along with the details of river water quality. You were also directed to take adequate control measures to stop discharges from the Thripunithura Market. Board have not received any action taken report from your part till date. The Hon'ble NGT is monitoring the progress made in the actions taken to rejuvenate the river. You are hereby directed to report the present status of implementation of the actions with respect to control the sewage disposal to the river and also action taken to implement solid waste management rules.

The action taken report shall be submitted within three days on receipt of the letter.



Yours faithfully

A handwritten signature in black ink, appearing to be 'Jey', written over a horizontal line.

ENVIRONMENTAL ENGINEER

Copy To:

1. The Member Secretary, KSPCB
2. The District Collector, Ernakulam
3. The Chief Environmental Engineer, KSPCB, Regional Office, Ernakulam